NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: Travancore Solvents & Oils

NAME OF THE RESPONDENT(S)

: M/s Kerala Chamber of Commerce & Industry & 5 Ors

UNDER SECTION

: 241,242,242 (4)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N. RAMAKRISHNAH

MIS WARAON & SAI RAMS

Drigadorslini N Altigania Jan For Tox Stashar Coursel for Repitions

Consel for 5th Respondent

K. how than Kumar Afriban Vijay 1.16

Caurel for R.

Athinhu

<u>ORDER</u>

Counsel for petitioner present and filed vakalat with the consent of the previous counsel on record. Counsel for R1 and counsel for R5 are present. No representation on behalf of R2 to R4 & R6. Counsel for R1 filed counter in the CA and furnished a copy of the same to the other side. Time extended for filing counter in the CA by the other respondents. Put up on 12.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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